

**Telecast of T.V. Programmes in Marathi**

449. SHRI NARASINGRAO SURYA-WANSHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether T. V. programmes is "Marathi" are being relayed from T.V. Centre, Gulbarga :

(b) if so, type of programmes and their frequency ;

(c) if not, whether Government are planning to broadcast such programmes for the benefit of Marathi speaking population of the area ; and

(d) if so, when and with what frequency ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) No, Sir.

(b) Does not arise.

(c) & (d) No, Sir. Right from its commissioning in 1977 the transmitter at Gulbarga has been telecasting programmes in Kannada, mainly for the rural viewers in its coverage zone. However, Marathi programmes, national award-winning Marathi feature films, etc., telecast from time to time on the national hook-up are also relayed by this transmitter.

**National Seminar held on Indigenous Development of Mining Explosives and Accessories Policies and Programmes**

450. SHRI DHARMPAL SINGH MALIK :

SHRI K. RAMAMURTHY : Will the Minister of LABOUR be pleased to state :

(a) whether a National Seminar on Indigenous Development of Mining Explosives and Accessories-Policies and Programmes organised by the National

Council for Mines Safety; was held in New Delhi during February, 1985 ;

(b) if so, the names of the participants in the Seminar ;

(c) the details of the recommendations made by the Seminar ; and

(d) the action taken by Government thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir.

(b) 195 delegates participated in the Seminar.

(c) and (d) A working Group was constituted at the end of the Seminar to formulate and submit recommendations on the subject.

12.00 hrs.

[*Translation*]

SHRI VIJAY KUMAR YADAV (Nalanda) : Mr. Speaker Sir. ...\*\*

MR. SPEAKER : Elections have nothing to do with this House.

SHRI VIJAY KUMAR YADAV :...\*\*

MR. SPEAKER : There will be no use of your speaking because nothing will go on record. (*Interruptions*).

SHRI VIJAY KUMAR YADAV :...\*\*

MR. SPEAKER : I think you are aware of all the laws. You are well acquainted with them; then why are you behaving like this ?

SHRI VIJAY KUMAR YADAV :... \*

MR. SPEAKER : I am helpless.

[*English*]

It cannot be raised on the floor of the House. It is the Election Commission or the High Court.

We cannot do anything. Mr. Yadav, I am helpless. You have to ask the Election Commission. I cannot do anything. Nothing goes on record.

(*Interruptions*)\*\*